

No. HCE 6/2009

High Court of Karnataka,
Bengaluru,
Dated: 11th January, 2018

VIVA-VOCE INTIMATION LETTER

Viva-Voce to the eligible candidates for recruitment to the post of Assistant Court Secretary on the Establishment of High Court of Karnataka, as called vide Notification No. HCE 6/2009 dated: 28.03.2017 is scheduled to be held on **10th February, 2018 (Saturday)** in the **premises of the Hon'ble High Court of Karnataka, Bengaluru-560 001**. Therefore, the candidates as per **Annexure-A** attached to this intimation letter are required to be present on **10.02.2018 at 11:30 A.M.**

The eligible candidates as per **Annexure-'A'** are hereby informed that the Intimation letter have been uploaded along with the instructions to the candidates in the official website. The eligible candidates are required to download the Intimation Letter and follow the instructions contained therein.

If the original documents relied upon by the candidates are not produced at the time of Viva-voce, they are liable to be disqualified.

BY ORDER,

Sd/-

**(B. JAYANTHA KUMAR)
REGISTRAR (RECRUITMENT)**

Note:- The candidates are requested to report at Court Hall-2 of the High Court of Karnataka, Principal Bench, Bengaluru, well in advance.

Contd.....

Annexure-‘A’	
Sl Nos.	Application Numbers
1	HCK1734ACS000184
2	HCK1734ACS000211
3	HCK1734ACS000215
4	HCK1734ACS000222
5	HCK1734ACS000286
6	HCK1734ACS000295
7	HCK1734ACS000297
8	HCK1734ACS000368
9	HCK1734ACS000417
10	HCK1734ACS000429
11	HCK1734ACS000474
12	HCK1734ACS000479
13	HCK1734ACS000502
14	HCK1734ACS000523
15	HCK1734ACS000553
16	HCK1734ACS000571
17	HCK1734ACS000576
18	HCK1734ACS000644
19	HCK1734ACS000651
20	HCK1734ACS000721
21	HCK1734ACS000724
